

Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, Srinagar.

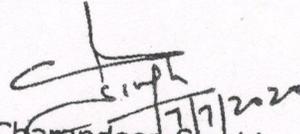
NOTIFICATION
Srinagar, the 7th of July, 2020

S.O. 212 -In exercise of powers conferred by Section 93 of the Jammu and Kashmir Reorganization Act, 2019, and S.O. 3937 (E) dated 31st October, 2019, read with Order issued in terms of sub-clause (i) of clause (c) of the Proclamation issued by the President dated 31st October, 2019, the Lieutenant Governor of Union Territory of Jammu and Kashmir is pleased to appoint the following persons as Member of the Public Service Commission for the Union territory of Jammu and Kashmir:-

1. Dr. Farooq Ahmad Lone, IAS (retired).
2. Mr. Zabair Ahmed Raza, District and Sessions Judge, Doda.

The above persons shall hold the position of Member, Public Service Commission, till they attain the age of sixty two years. Their appointment shall take effect from the date they assume the office.

By order of the Lieutenant Governor.


(Charandeep Singh)
Dated: 07.07.2020

Additional Secretary to the Government

No: GAD(Ser)IAS/80/2016

Copy to the concerned appointees.

Copy also to the:

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. Principal Secretary to the Lieutenant Governor.
4. All Principal Secretaries to the Government.
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. Chief Electoral Officer, J&K.
7. All Commissioners/Secretaries to the Government.
8. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.

9. Divisional Commissioner, Kashmir/Jammu.
10. Chairman, J&K Special Tribunal.
11. All Heads of Departments/Managing Directors.
12. All Deputy Commissioners.
13. Director, Information, J&K.
14. Secretary, J&K Public Service Commission.
15. Director, Estates, J&K.
16. Director, Archives, Archaeology and Museums, J&K.
17. Secretary, J&K Services Selection Board.
18. General Manager, Government Press, Jammu/Srinagar.
19. Private Secretary to Lieutenant Governor.
20. Private Secretary to Advisor (S) to Lieutenant Governor.
21. Private Secretary to Advisor (F) to Lieutenant Governor.
22. Private Secretary to Advisor (B) to Lieutenant Governor.
23. Private Secretary to Advisor (BK) to Lieutenant Governor.
24. Private Secretary to the Chief Secretary.
25. Private Secretary to Secretary to the Government, General Administration Department.
26. Incharge Website, GAD.
27. Government Order file/Stock file.